

respect of Madras Refinery it is from 2.80 to 5.60 million tonnes and in respect of Hindustan Petroleum Refinery it is from 1.50 to 4.50 million tonnes.

(a) May I ask why the Cochin Refinery's expansion is confined to .02 million tonnes whereas the other refineries have very large expansion programme?

(b) is, there is a proposal...

MR. SPEAKER: Only (a).

SHRI XAVIER ARAKAL: Only one I will put two, let him choose to answer any one.

(Interruptions)

SHRI XAVIER ARAKAL: So, I shall confine myself to this: Why and how much money is allotted to this?

SHRI P. C. SETHI: The Cochin Refinery, besides this expansion of .02 million tonnes which has already been approved, has also submitted a further addition of 1 million tonnes. Here also the original cost estimate was Rs. 30.90 crores. But the revised cost estimate sent by the Refinery is Rs. 87.140 crores which is higher by Rs. 56.24 crores. Therefore, this is also again going to PIB and is also being scrutinised thoroughly. But this expansion of 1 million tonnes in Cochin will be taken up.

News Item Captioned "False Entries in Books—DESU Cheated"

*135. SHRI R. L. P. VERMA: Will the Minister of ENERGY be pleased to refer to the news items in the 'Indian Express' dated the 3rd June, 1981 captioned "False Entries in Books—DESU cheated" and to state:

(a) what steps are proposed to be taken in this direction besides the steps to be taken to clear the backlog of electricity bills;

(b) how many cases have come to notice during the last one year where the Meter Inspectors visited the houses of subscribers, threatened disconnection of electricity and misbehaved

with the ladies, even though no bill was outstanding for payment; and

(c) what action was taken to check recurrence of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Government have seen the news item appearing in the 'Indian Express' of 3rd June, 1981. DESU has reported that some cases of false entries made in the account books relating to consumer accounts have come to their notice; all these cases have been investigated by their Vigilance Department and necessary complaint is being lodged with the police. One Assistant Accountant and one Junior Clerk have also been suspended and disciplinary proceedings against one Superintendent Accounts have also been initiated. DESU have also issued suitable instructions to all the district engineers to exercise more supervision and vigilance to avoid recurrence of such cases.

As regards clearance of the backlog of electricity bills, DESU has already initiated steps to expedite the preparation of bills to the consumers.

(b) DESU has reported that no such specific case has been brought to their notice.

(c) In view of the reply against part (b), this question does not arise.

श्री रीतलाल प्रसाद वर्मा : अध्यक्ष महोदय, मन्त्री जी ने जो जवाब दिया है वह पूरा नहीं है इसलिए मैं जानना चाहता हूँ कि दिल्ली विद्युत प्रदाय संस्थान के सतर्कता विभाग ने उपभोक्ताओं के फाल्स एन्ट्री के कितने मामले जाँच किए और उन में से कितने सूटे साबित हुए ?

श्री विक्रम महाजन : 11 कैसेज डेटेक्ट किए गए जिन में 12,500 के लिए फाल्स क्रेडिट लिया गया है इस के लिए एफआईआर दाखिल कर दी गई है। और एक असिस्टेंट एकाउन्ट्स आफिसर और एक जूनियर क्लर्क को भी सस्पेंड कर दिया गया है। साथ ही साथ हमने, जितने ग्राडिट आब्जेक्शन्स हैं सब के लिए इन्वेस्टिगेशन शुरू कर दिया है और आगे अधिक सुर्वाजन के लिए इंस्ट्रक्शन्स जारी कर दिए हैं। यह भी कहा गया है कि बिलिंग के लिए और एकाउंटिंग के लिए सेप्रेट सुर्वाजन हो।

DR. SUBRAMANIAM SWAMY: He misbehaved with the ladies.

MR. SPEAKER: Let Shri Verma put the question.

DR. SUBRAMANIAM SWAMY: He misbehaved with the ladies. Does he know that?

श्री विक्रम महाजन : कोई स्पेसिफिक इन्स्टान्स नहीं आया है। आप इन्स्टान्स दे दीजिये।

श्री रीतलाल प्रसाद वर्मा: अध्यक्ष महोदय, वास्तव में दिल्ली में छोटे छोटे उपभोक्ताओं को ये कर्मचारी बहुत तंग करते हैं, उन की बिजली डिस्कनेक्ट करने की धमकी देने हैं लेकिन बड़ी बड़ी कम्पनियों के पास लाखों रुपए बाकी रहते हैं। क्या मंत्री जी बनाएंगे कि बकाया लिस्ट में कितनी बड़ी बड़ी कम्पनियों के नाम हैं और उन से वसूली करने के लिए कौन से कारगर उपाय किए गए हैं ?

श्री विक्रम महाजन : जिन कैसेज में कुछ डिस्क्रीपेन्सीज हैं बिलिंग के बारे में, मीटर डिफैक्ट्स के बारे में या लेवी चार्ज के बारे में इस में कुल 2 करोड़ 37 लाख रुपए इन्वाल्ड हैं जिसमें से करीब 80 लाख रुपया नार्ज इन्फ्रिडियल हाउसेज या मिक्स्ड लोड पावर के बारे में है।

1478 L.S.—2.

Telecast of Malarum Ninaivugal from Madras T.V. Station

*136. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any feature 'Malarum Ninaivugal' has been telecast from the T.V. Station at Madras;

(b) what is the basis on which the (1) artistes and (2) interviewers are selected; and

(c) the remuneration paid to them?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes, Sir.

(b) (1) Film personalities of outstanding eminence are featured in this programme.

(2) Persons well versed with the film industry and gifted with art of communication are selected as interviewers.

(c) Normally a fee of Rs. 100 is paid to the artiste presented and Rs. 75 to the interviewer.

SHRI A. NEELALOHITHADASAN NADAR: May I know whether the Government of India has received any complaint regarding the selection of artistes or interviews as per its programme and, if so, what are the details of complaints?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I have not received any complaint of this nature.

SHRI A. NEELALOHITHADASAN NADAR: How much amount has been spent during the last financial year as per this programme?

SHRI VASANT SATHE: As stated, the normal fee paid is Rs. 100 and Rs. 75. I do not have the total figure.